

**Job-Oriented Vocational Course in
G.I.C.**

6950. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to refer to the reply given on 16 April, 1990 to Unstarred Question No. 4986 regarding Job-oriented vocational course and state;

(a) whether any training programme has also been envisaged for the pass-out of 12th Class students for their appointments in General Insurance Corporation (G.I.C.);

(b) if so, the details thereof;

(c) the details of the criteria proposed to be adopted for selecting the trainees together with the percentage of marks required to be secured by the students for getting appointments in the G.I.C.;

(d) whether any stipend is also proposed to be given to the trainees; and

(e) if so, the detailed thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (e). As per the criteria agreed upon by the G.I.C. and CBSE the Candidates who secure 50% marks in the vocational course in General Insurance in the 12th Class will be eligible for appointment as Apprentice Assistants in the G.I.C. This is subject to their clearing the interview and medical examination.

Apprentice Assistants will be provided training and during this period they will be paid a stipend of Rs. 1,000/- per month by the G.I.C.

After successfully completing the Apprenticeship period the candidates will be appointed as Assistants on a regular basis in

the prescribed pay scales.

Forestry Schemes in Madhya Pradesh

6951. SHRI PARASRAMBHARDWAJ: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have sent any guidelines to different states for vigorous implementation of afforestation, social and farm forestry schemes; and

(b) if so, the extent of progress made in this regard in the state of Madhya Pradesh during the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) During the Seventh Plan period (1986-90) a total area of 9.9 lakh hectares was covered in Madhya Pradesh under afforestation and tree planting activities.

Technological Cooperation for Pollution Control

6952. SHRI M.V. CHANDRASHEKHARA MURTHY: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have identified new areas of Technological cooperation with West Germany and France in the field of pollution control;

(b) whether Government have received assistance from these countries in the matter of control of pollution;

(c) if so, the facts and details thereof; and

(d) the details of further areas of coop-

eration as may have been worked out so far?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) to (c). No new areas of technical cooperation in the field of pollution control with West Germany have been identified so far. However an environmental project on strengthening of laboratories of Central and Selected State Pollution Control Boards was started with assistance from FRG in 1985. The objective of the project is to improve the laboratories and train the staff of the selected Pollution Control Boards, including Central Board, in water and air pollution control methodologies. The first phase of the project is already over and the second phase of the project on control of pollution is currently under execution with the Government of France.

(d) No further area of cooperation with West Germany have been concretised. But the Government of West Germany has helped India in implementing an integrated afforestation project in the Himachal Pradesh. Another project on comprehensive land use management (CLUMP) in selected areas of Karnataka has been posed to the Government of West Germany for funding. No further areas of cooperation have been worked out with France so far.

Environmental Management Plan for Coastal Areas

6953. SHRI GIRIDHAR GOMANGO: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have instructed various States to prepare status report and the Environmental Management Plan for the coastal areas in the country;

(b) if so, the names of the State which have so far prepared the status paper and

environmental Management Plan;

(c) whether due to delay in preparing these reports, no developmental activities are being pursued within 5000 metres from the High Tide Line; and

(d) if so, the steps taken by the Inter-Ministerial Committee to clear the projects for Tourism development in these States?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) Status report has been prepared by the States of Andhra Pradesh, Karnataka, Kerala and Tamil Nadu. No State has prepared an environmental management plan.

(c) No, Sir.

(d) Does not arise.

Manufacture of Colour and Black and White Picture Tubes

6954. SHRI P.C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) the names of electronic units in India which are manufacturing picture tubes of television;

(b) whether they are producing them fully using indigenous technology and materials; if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) The names of electronic units in India manufacturing picture tubes for television are given in the Statement below.